

LIST OF IMPORTANT CASES FOR LIMITED INSOLVENCY EXAMINATION
w.e.f. 1st July, 2019

SUPREME COURT

Sl. No.	Case
1.	Innoventive Industries Ltd. Vs. ICICI Bank and Anr. (Civil Appeal Nos. 8337-8338 of 2017)
2.	Mobilox Innovations Private Limited Vs. Kirusa Software Private Limited (Civil Appeal No. 9405 of 2017)
3.	Surendra Trading Company Vs. Juggilal Kamlatpat Jute Mills Company Limited and Others (Civil Appeal No. 8400 of 2017)
4.	Alchemist Asset Reconstruction Company Ltd. Vs. M/s. Hotel Gaudavan Pvt. Ltd. & Ors (Civil Appeal No. 16929 of 2017)
5.	Arcelormittal India Private Limited Vs Satish Kumar Gupta & Ors. (Civil Appeal Nos. 9402-9405 of 2018)
6.	Macquarie Bank Limited Vs. Shilpi Cable Technologies Ltd. (Civil Appeal No. 15135 of 2017)
7.	Shivam Water Treaters Pvt. Ltd. Vs. Union of India Secretary to Govt. Ministry of Corporate Affairs & Ors. (SLP (C) No. 174/2018)
8.	B K Educational Services Pvt Ltd. Vs. Parag Gupta and Associates (Civil Appeal No. 23988/2017)
9.	Chitra Sharma vs. Union of India (WP No.744 of 2017)
10.	Jaipur Metals & Electricals Employees Organisation Through Gen. Sec. Vs. Jaipur Metals & Electricals Ltd. Through its MD & Sons [Civil Appeal No. 12023-2018]
11.	Swiss Ribbons Pvt. Ltd. & Anr. vs Union of India & Ors. [Writ Petition (Civil) No. 99 of 2018]
12.	Forech India Ltd Vs Edelweiss Assets Reconstruction Co Ltd [CA No.818/2018]
13.	Vijay Kumar Jain v Standard Chartered Bank & Ors. [Civil Appeal 8430-2018]
14.	K. Sashidhar vs Indian Overseas Bank & Ors. [Civil Appeal 10673-2018]
15.	Swaraj infrastructure Pvt. Ltd vs Kotak Mahindra bank ltd [Civil Appeal no. 1291 of 2019]
16.	K. Kishan Vs. Vijay Nirman Company Pvt. Ltd. (Civil Appeal Nos. 21824 & 21825-2017)
17.	Sunrise 14 A/S Denmark Vs Ravi Mahajan (Civil Appeal Nos. 21794-21795 of 2017)

HIGH COURT

Sl. No.	Case
1.	Sree Metaliks Ltd. and Anr Vs. Union of India and Anr. (W.P. 7144 (W)-2017) in High Court of Judicature at Calcutta
2.	Cushman and Wakefield India Private Limited vs UOI [W.P.(C) 9883/2018, CM No. 38508/2018]
3.	Liberty House Group ltd. vs State Bank of India & ors. [cs(comm) 1246/2018 & no.16056/2018 & 16060/2018]
4.	Akshay Jhunjhunwala & Anr. Vs. Union of India through the Ministry of Corporate Affairs & Ors. (W P No. 672-2017), in High Court of Judicature at Calcutta
5.	Power Grid Corporation of India Ltd. Vs. Jyoti Structure Ltd. (O.M.P (COMM) 397/2016), in High Court of Judicature at New Delhi
6.	Jotun India Pvt. Ltd. Vs. PSL Ltd. (CA No. 572 of 2017 in CP No. 434 of 2015), in High Court of Judicature at Bombay
7.	Dr. Vidya Sagar Garg Vs. Insolvency and Bankruptcy Board of India (W.P. (C) 9520/ 2017, CM Appl. 38726-38727/2017), in High Court of Judicature at New Delhi
8.	Leo Edibles & Fats Ltd. Vs. The Tax Recovery Officer (Central), Income Tax Dept., (Hyderabad)and others (W.P. No. 8560 of 2018), in High Court of Judicature at Hyderabad

National Company Law Appellate Tribunal (NCLAT)

Sl. No.	Case
1.	Edelweiss Asset Reconstruction Co. Ltd. Vs. Synergies Dooray Automotive Ltd. & Ors. [CA (AT) (Insolvency) No. 169 to 170-2017]
2.	Consolidated Engineering Co. & Anr. Vs. Golden Jubilee Hotels Pvt. Ltd. [CA (AT) (Insolvency) No. 501-2018]
3.	SKS Power Generation Chattisgarh Ltd. Vs. V Nagarajan (in the matter of M/s Cethar Ltd. & Ors.) [CA (AT) (Insolvency) No. 206-2018]
4.	Export Import Bank of India & Anr Vs Astonfield Solar (Gujarat) Pvt Ltd & Anr [CA (AT) (Insolvency) No. 754 of 2018]
5.	Rajendra K. Bhuta Resolution Professional (For Guruashish Construction Private Limited) Vs Maharashtra Housing and Area Development Authority [CA (AT) No. 119 of 2018]
6.	Gammon India Limited v/s Neelkanth Mansions and Infrastructure Pvt. Ltd. [Company Appeal (AT) (Insolvency) No. 698 of 2018]
7.	S. C. Sekaran Vs Amit Gupta & Ors. [CA(AT) (Insolvency)495 & 496-2018]
8.	M/s Era Infra Engineering Ltd. Vs. Prideco Commercial Projects Pvt. Ltd. (Company Appeals (AT) (Ins) No. 31 of 2017)
9.	Ferro Alloys Vs. Rural electrification [CA (AT) (Insolvency) No. 92 of 2017]
10.	Dr. Vishnu Kumar Agarwal Vs. M/s Piramal Enterprise Ltd. [CA(AT)(Insolvency) 346/2018]
11.	Ashok B. Jiwrajka, Director of Alok Infrastructure Ltd. Vs. Axis Bank Ltd.[Company Appeal (AT) (Insolvency) No. 683 of 2018]
12.	Export Import Bank V. CHL Limited [CA(AT) (Insolvency) No. 51 of 2018]
13.	Canara Bank Vs. Deccan Chronicle Holdings Limited (Company Appeal (AT) (Insolvency) No. 147 of 2017)
14.	JK Jute Mills Company Limited Vs. M/s Surendra Trading Company (Company Appeal (AT) No. 09/2017)
15.	Committee of Creditors of Essar Steel (India) Ltd. Through State Bank of India Vs Satish Kumar Gupta & Ors. [CA(AT) (Insolvency) No. 03 of 2019]
16.	M/s Prasad Gempex v/s Star Agro Marine Exports Pvt. Ltd. & Ors. [CA(AT)(Insolvency) 291 of 2018]
17.	Tata Steel Limited Vs Liberty House Group Pte Ltd. & Ors. [CA(AT)(Insolvency) 198-2018]

NATIONAL COMPANY LAW TRIBUNAL (NCLT)

Sl. No.	Case
1.	Amtek Auto Limited [CA.Nos. 567/2018 & 601/2018 in CP (IB) No. 42/Chd/Hry/2017]
2.	Sterling SEZ and Infrastructure Limited [M.A 1280/2018 in CP 405/ 2018]
3.	State Bank of India Vs. ARGL State Bank of India Vs. ARGL [(IB)-531-(PB)-2017]
4.	Essar Steel Asia Holding Ltd. Vs Satish Kumar Gupta [IA No. 430/NCLT/AHM/2018 in CP (IB)39/7/NCLT/AHM/2017] Order dated January 29, 2019
5.	Asset Reconstruction Company (India) Limited vs Viceroy Hotels Ltd. [CP(IB)219/7/HDB/2018]
6.	M/s. Edelweiss Asset Reconstruction Co. Ltd. Vs AML Steel & Power Ltd [MA/630/2018 in CP/632/IB/2017]
7.	M/s Belthangady Taluk rubber Grower's Marketing & Processing Co-operative Society Limited vs Falcon Tyres Ltd. [CP (IB) NO.01/BB/2017]
8.	State Bank of India vs Coastal Projects Ltd [CP (IB) No.593 /KB/2017]
9.	Merchem Limited (Ms Nitrex Chemicals India Limited Vs Ravindra Beleyur and Ors) [MA /523/2018 in CP/ 689/(IB)/CB/2017]
10.	Affinity Finance Services Pvt Ltd Vs Kiev Finance Limited [IA No. 905/KB/2018 in CP (IB) No. 110/KB/2018]
11.	M/S. Nag Yang Shoes Pvt. Ltd. [MA/661/2018 in TCP/431/2017]
12.	M/s JHV Distilleries and Sugar Mills Limited and another [CP/IB/221/KB/2018]
13.	Avinash Raj Constructions Private Ltd. [CP (IB) 994/KB/2018]
14.	M/s Karpagam Spinners Private Ltd and Anr [MA/99/2018 in TCP/225 (IB)/2017]
15.	Small industries Development Bank of India Vs Tirupati Jute industries Limited [CP(IB) 508/KB/18]
16.	Asset Reconstruction Company (India) Pvt. Ltd. Vs Shivam Water Treaters Pvt. Ltd. [CP(IB)-1882/MB/2018]
17.	Edelweiss Asset Reconstruction Company Ltd. Vs Bharati Defence and Infrastructure Ltd. [CP 292/I&B/NCLT/MAH/2017]
